

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.10 of 2017 (SZ)

Original Application No.18 of 2017 (SZ)

Original Application No.58 of 2017 (SZ)

Original Application No.105 of 2017 (SZ)

Suo Motu Proceedings initiated based on the news item Published
in "The Times of India" Chennai-Edition dated 20.01.2017
on the caption "Bhavani river water unfit for consumption"
and "Waste from Mettupalayam Government Hospital ends up
in bhavani River"

... Applicant(s)

Versus

The Chief Secretary,
Government of Tamil Nadu,
Secretariat, Chennai and others.

... Respondent(s)

With

M.Gobineelan S/o.P.P.Mani,
No.5/1-1, Rest House Road,
Sirumugai, Coimbatore-641 302.

... Applicant(s)

Versus

The Secretary to the Government,
Department of Environment and Forest,
Government of Tamil Nadu,
Secretariat, Fort St. George,
Chennai and others..

... Respondent(s)


MEDICAL OFFICER 24/2/2022
GOVT HOSPITAL
METTUPALAYAM

With

T.T.Rangasamy,
 President,
 Bhavaani Nadhineer Matrum Nilathadi Neer
 Paadhuhaappuk Kuzhu,
 (Bhavani River Water and Ground Water Protection Committee)
 Uma Sankar Nilaiyam,L.S.Puram,
 Mettupalayam-641 301.

... Applicant(s)

Versus

State Government of Tamil Nadu
 Through its Chief Secretary,
 Government of Tamil Nadu,
 Fort St.George,Chennai and Ors..

... Respondent(s)

With

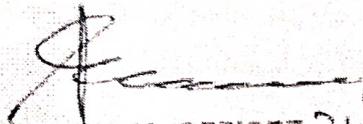
D.Satheesh Kumar
 No.2/17, Ramasamy Pillai Street-3,
 Mahadevapuram,
 Mettupalayam.

... Applicant(s)

Versus

State Government of Tamil Nadu
 Rep.by its Chief Secretary,
 Fort St.George,
 Secretariat, Chennai and Ors.

... Respondent(s)


 MEDICAL OFFICER 24/2/2022
 GOVT. HOSPITAL
 METTUPALAYAM

Hearing on 28.02.2022

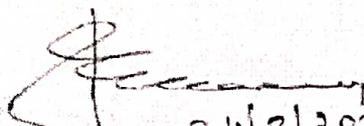
Report by Chief Medical Officer Government Hospital, Mettupalayam Coimbatore

I Dr. A. Kannan M.B.B.S.D.A. son of Thiru. S.R. Angamuthu Hindu aged about 53 now serving as Medical Officer in Government Hospital Mettupalayam Coimbatore District report as follows.

I am the Respondent herein I am filing this report on behalf of Government Hospital Mettupalayam Coimbatore District as such I am well acquainted with the facts of the case from the available records. I have read the Original Applications 10,18,58&105 of 2017 filed by the Petitioner in support of the above Original Application Order dated 22.3.2021, 15.7.2021, 09.9.2021, 23.11.2021, 23.12.2021, 01.02.2022 and I submit the following before the Hon'ble National Green Tribunal for kind consideration.

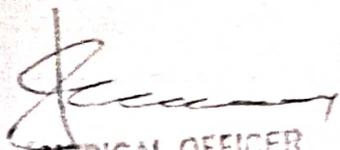
I humbly submit that the narrated facts are true to the best of my knowledge.

I submit before the Hon'ble National Green Tribunal that civil works for the construction of combined Sewage Treatment Plant (100 KLD) in Government Hospital Mettupalayam has been completed and electrical supply was commissioned. The plant is under test run operation for streamlined working of the Sewage treatment plant letter submitted by Assistant Executive Engineer Public Works Department Buildings (M) Rural Section, Medical Works, Coimbatore. number F55/OtherGH/2022/AEE dated 23.02.2022.


24/2/2022

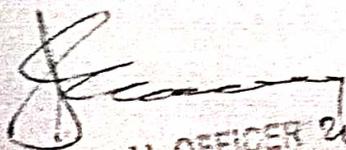
MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM.

In View of the above it is therefore prayed that this Honourable Tribunal may be pleased to accept this individual response and may deem fit and proper in the facts and circumstances of this case and thus render justice.


MEDICAL OFFICER 20/2/2022
GOVT. HOSPITAL
METTUPALAYAM

Verification

I Dr.A.Kannan Chief Medical Officer Government Hospital Mettupalayam, Coimbatore District herein do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.


MEDICAL OFFICER 20/2/2022
GOVT. HOSPITAL
METTUPALAYAM

PUBLIC WORKS DEPARTMENT

From
E.K. Kavya, B.E.,
 Assistant Engineer PWD,
 Buildings (M) Rural section,
 Medical works,
 Coimbatore.

To
The Chief Medical Officer
 Government Hospital,
 Mettupalayam

Letter No: F55/OtherGH/2022/AEE/ Dated 23.02.2022

Sir,

Sub : Buildings – Construction of Combined Sewage Treatment plant (100 KLD) –
 Progress of work – report submission -Regarding

Ref : D.G.O.(Ms)No 554 Health and Family Welfare (H) Department dated
 16.12.2020

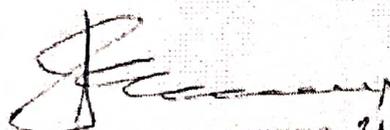
In reference Ist cited the Government have accorded Administrative sanction for Rs: 102.00 Lakhs for the work of "Construction of (100 KLD) Combined Sewage Treatment Plant at Government Hospital Mettupalayam" in Coimbatore District and now civil work and electrical supply has been completed in all respects. The plant is under test run operation for streamlined working of the treatment plant.

I here with submitting this report for your kind perusal and favor of further action.

Encl : 1) Copy of G.O

2) Work site photos


 Assistant Engineer, PWD
 Buildings (M) Rural Section,
 Medical works, Coimbatore-01


 MEDICAL OFFICER 24/2/2022
 GOVT. HOSPITAL
 METTUPALAYAM

